

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 60 of 2020

IN THE MATTER OF:

Hemant Zaveri

...Appellant

Versus

Bhavi Jewellers & Ors.

...Respondents

For Appellant: None

For Respondent: Ms. Aditi Mittal and Ms. Madhhurina Ray, Advocates.

O R D E R

26.02.2020 List the Appeal 'For Admission (After Notice)' on **23rd March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)